

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3943/2023

(Arising out of impugned final judgment and order dated 23-09-2022 in WA No. 7859/2010 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(FOR ADMISSION and IA No.31650/2023-EXEMPTION FROM FILING O.T. and IA No.31654/2023-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA No.31647/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KAROL
(VACATION BENCH)

For Petitioner(s) Mr. Pinaki Mishra, Sr. Adv.
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, the operation of the impugned order dated 23-09-2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench shall remain stayed.

(NIRMALA NEGI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)